

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 165 of 2012

Dated : 29th July, 2013

In the matter of

Powergrid Corporation of India Ltd. Appellant (s)
Versus

Central Electricity Regulatory Commission & Ors. ... Respondent (s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

Counsel for the Respondent (s) :

ORDER

The Court has not assembled today. As agreed by learned counsel for the appellant, matter is posted for **14th August, 2013 at 2.30 p.m.**

(Court Master)

rkt